

**THE GAUHATI HIGH COURT AT GUWAHATI**  
(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

**NO. HC.VII-87/2013 (Pt.)/4567/A**

From :- Shri Saptarshi Garg,  
Joint Registrar (Vigilance),  
Gauhati High Court,  
Guwahati.

To, Shri Pranjal Das,  
District & Sessions Judge,  
Jorhat.

Dated Guwahati the <sup>rd</sup> 23 May, 2023.

Sub: **Restricted holiday with station leave permission.**

Ref:- Letter No. JJA/4699/2023 dated 17.05.2023.

Sir,

With reference to your letter on the subject cited above, I am directed to inform you that your prayer for **restricted holiday on 19.05.2023 alongwith station leave permission from the evening of 18.05.2023 till the morning of 20.05.2023**, has been granted. The Additional District & Sessions Judge, Jorhat and in his absence the next senior most Judicial Officer at the station would remain in charge of your Court and office, during your absence.

Yours faithfully,

sd/-

**JT. REGISTRAR(VIGILANCE)**

**Memo NO.HC.VII-87/2013 (Pt.)/4568/A, dated** , 23-05-2023  
Copy to :

✓ 1. The Project Manager, Gauhati High Court.

**JT. REGISTRAR(VIGILANCE)**